

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No. 3584
TO BE ANSWERED ON 16.03.2018

CASH TRANSFER IN ICDS SCHEME

3584. SHRI SHRIRANG APPA BARNE:
DR. PRITAM GOPINATH MUNDE:
SHRI V. ELUMALAI:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government provides food, pre-school education and primary health care at Anganwadi Centres under the Integrated Child Development Services (ICDS) Scheme;
- (b) if so, whether the NITI Aayog has recommended to initiate pilot schemes in a few districts to test if cash transfer could replace the provision of take home rations and supplementary nutrition as part of its ICDS Scheme to plug leakages and if so, the details thereof;
- (c) whether certain State Governments have requested the Union Government to introduce conditional cash transfer in lieu of take home ration;
- (d) if so, the details thereof along with the reaction of the Government in this regard;
- (e) the reasons for not introducing the cash transfer scheme along with the present status in this regard; and
- (f) whether the Union Government has increased the per day cost per beneficiary for children between the ages of six months to three years, acute malnourished children, pregnant women and lactating mothers and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) Anganwadi Services (under Umbrella ICDS Scheme) provide the following package of services:-
 1. supplementary nutrition,
 2. pre-school non-formal education,
 3. nutrition & health education,

4. immunization,
5. health check-up and
6. referral services

(b) Yes Madam.

(c) & (d) The States of Uttar Pradesh and Rajasthan have requested for introduction of conditional cash transfer in lieu of Take Home Ration under Anganwadi Services Scheme. However, this Ministry has not given consent to the proposal.

(e) Supplementary Nutrition (SNP) under the ICDS Scheme at Anganwadi Services Scheme needs to be implemented as per the provisions of National Food Security Act, 2013 and the Supplementary Nutrition (under Integrated Child Development Services Scheme) Rules, 2017 framed thereunder.

(f) Cost norms of Supplementary Nutrition under Anganwadi Services with annual indexation have been revised in October, 2017 as per following details:

Sl.No.	Categories	Old Rates (In Rupees per day per beneficiary)	Revised Rates (In Rupees per day per beneficiary)
1	Children (6-72 months)	6.00	8.00
2	Pregnant Women and Lactating Mothers	7.00	9.50
3	Severely Malnourished Children (6-72 months)	9.00	12.00
